PROMOTION OF MDP FIRMS

QUESTION

2538. DR. SANJAY SINH:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) the details of the progress made by the Ministry to promote the concept of Multi-Disciplinary Partnership (MDP) firms in India;
(b) whether there have been no efforts from Ministry’s side to popularise the concept despite the legislative intent to promote multi-disciplinary practice;
(c) if so, the reasons therefor;
(d) whether Government has any plan to promote MDP since the same is needed to make Limited Liability Partnership (LLP) an effective business vehicle; and
(e) if so, the details thereof?

ANSWER

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY)

(a) to (c):- The Institute of Chartered Accountants of India (ICAI), The Institute of Company Secretaries of India (ICSI) and The Institute of Cost Accountants of India (ICoAI) have had inconclusive deliberations regarding a framework for allowing Multi-Disciplinary Partnerships (MDPs) amongst its members. Efforts to popularize the concept of MDPs will be, therefore, at this stage be pre-mature.
(d) to (e):- Does not arise.